

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1448 of 2019

IN THE MATTER OF:

Bank of India & Anr.

...Appellants

Versus

Coastal Oil Gas Infrastructure Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. V. Seshagiri, Advocate

For Respondent: Mr. Ramesh Babu, Advocate

O R D E R

(Virtual Mode)

20.07.2020 Since the Pleadings are completed, the office of the Registry is directed to list the present matter for hearing on **13th August, 2020**

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**